carried out departmentally. Therefore, the structure of subordinate engineers cadre of BRO cannot be compared with CPWD and other departments.

Mentally retarded women victimized due to rape

4524. SHRI PARSHOTTAM KHODABHAI RUPALA: SHRI MANSUKH L. MANDAVIYA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) why Central Government is not having any specific data for cases of mentally retarded women who are victimized due to rape and deliver child;

(b) whether Government is aware about the fact that, when mentally retarded women deliver child, there is no body to take care of them and sometimes new born baby expires;

(c) if so, the action taken by Central Government in consultation with State Government to address this social matter; and

(d) why Government is not serious on this important social issue?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) Data relating to Crime, including crime against women, is compiled by the National Crime Records Bureau (NCRB). In rape cases, the only information relating to the victim which is published is the age group of victim and the offenders' relationship to the victim.

(b) to (d) Relief to the disabled is primarily the responsibility of State Government. However, Department of Disability Affairs, Ministry of Social Justice and Empowerment in Government of India supplements the efforts of the State Government through its various schemes/ organizations. The major schemes being run for the welfare of the persons with disabilities include Deendayal Disabled Rehabilitation Scheme (DDRS) and National Trust for the welfare of persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities (a statutory body) and National Handicapped Finance Development Corporation (NHFDC) which also implement various schemes/ programmes for the welfare of persons with disabilities. Ministry of Women and Child Development has formulated a scheme for 'Restorative Justice to Victims of Rape' which provides financial assistance and Supportive Services like counselling, medical assistance etc. to victims of rape.

Increase in services of the coast guard

4525. SHRI MOHD. ALI KHAN:

SHRIMATI T. RATNA BAI:

Will the Minister of DEFENCE be pleased to state:

(a) whether the services of the Coast Guard have increased manifold in the Eleventh and Twelfth Plan period by increasing ships of various classes and recruiting sailors and other officers every year; and

(b) if so, the details thereof every year and its actual demand in the Coast Guard for each post, cadre-wise?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) Yes, Sir.

(b) The details of ships commissioned every year during the Eleventh and Twelfth Plan are as follows:

Year	Class of Ship	Total
2007-2008	Nil	Nil
2008-2009	Advanced Offshore Patrol Vessels-02	02
2009-2010	Offshore Patrol Vessel-01 Interceptor Boats-04	05
2010-2011	Offshore Patrol Vessel-01 Pollution Control Vessel-01 Interceptor Boats-05	07
2011-2012	Inshore Patrol Vessels-02 Interceptor Boats-02	04
XIIth Plan Period:		
Year	Class of Ship	Total
2012-2013	Pollution Control Vessel-01	12
	Inshore Patrol Vessels-04	
	Interceptor Boats-03	
	Air Cushion Vessels-04	

XIth Plan Period: